

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1380/96

New Delhi, this 28th day of April, 2000

Hon'ble Shri Justice V.Rajagopal Reddy, VC(J)
Hon'ble Smt. Shanta Shastray, Member(A)

Praveen Kumar Tyagi
Village Budhela, WZ-106A (Vikaspuri)
PO Tilak Nagar, New Delhi .. Applicant
(By Shri Shankar Raju, Advocate)

versus

Union of India, through

1. Secretary
Ministry of Personnel, Public Grievances
& Pension, North Block, New Delhi
2. Chairman
Staff Selection Commission
Block 12, CGO Complex, New Delhi
3. Commissioner of Police
Police Hqrs., New Delhi .. Respondents

(By Shri V.S.R.Krishna, Advocate)

ORDER(oral)

By Reddy, J. -

It is fairly conceded by both the parties that in view of the directions issued by the Hon'ble Supreme Court in a related matter, the applicant is being considered for appointment to post of Sub-Inspector (Executive), this OA has become infructuous. In view of this position, the OA is dismissed as having become infructuous. No costs.

In ant &

(Smt. Shanta Shastray)
Member(A)

V.Rajagopal Reddy
(V.Rajagopal Reddy)
Vice-Chairman(J)

/gtv/